

E. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under sub-section (4) of Section 94 of the Finance Act, 1994, along with Explanatory Memoranda:—

- (1) G.S.R. 616 (E), dated the 10th September, 2013, amending Notification No. 467 (E), dated the 20th June, 2012, to insert certain entries in the original Notification.
- (2) F. No. 354/182/2013-TRU, dated the 17th September, 2013, seeking to provide exemption from service tax, to the specified taxable services provided, during the period 17th September, 2013 to 31st March, 2014, by the hotels or restaurants in the flood affected State of Uttarakhand.
- (3) G.S.R. 699 (E), dated the 22nd October, 2013, amending Notification No. 467 (E), dated the 20th June, 2012, to substitute/insert certain entries in the original Notification.
[Placed in Library. For 1 to 3 See No. L.T. 9806/15/13]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Committee.
[Placed in Library. See No. L.T. 10007/15/13]

REPORTS OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY

श्री के.सी. त्यागी (बिहार) : महोदय, मैं विभाग संबंधित उद्योग संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूँ।

- (i) Two Hundred and Fifty-second Report on Action Taken on the 242nd Report of the Committee on Demands for Grants (2013-14) pertaining to the Ministry of Heavy Industries and Public Enterprises (Department of Public Enterprises);
- (ii) Two Hundred and Fifty-third Report on Action Taken on the 244th Report of the Committee on Demands for Grants (2013-14) pertaining to the Ministry of Micro, Small and Medium Enterprises;
- (iii) Two Hundred and Fifty-fourth Report on Action Taken on the 248th Report of the Committee on Capacity Addition and Expansion of Manufacturing Facilities of the Madras Fertilizers Ltd.;

[श्री के.सी. त्यागी]

- (iv) Two Hundred and Fifty-fifth Report on Action Taken on the 249th Report of the Committee on Revival and Restructuring of the Fertilizers and Chemicals Travancore Ltd.; and
- (v) Two Hundred and Fifty-sixth Report on Action Taken on the 243rd Report of the Committee on Demands for Grants (2013-14) pertaining to the Ministry of Heavy Industries and Public Enterprises (Department of Heavy Industry).

MR. DEPUTY CHAIRMAN : Reports of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas. ...(*Interruptions*)... I called for Petroleum and Natural Gas. ...(*Interruptions*)... I called Reports of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas. ...(*Interruptions*)... Shri Sabir Ali has to present the Report.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS**

SHRI SABIR ALI (Bihar) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas (2013-14):—

- (i) Nineteenth #Report (Fifteenth Lok Sabha) of the Committee on Petroleum and Natural Gas (2013-14) on 'Allocation and Pricing of Gas';
- (ii) Twentieth Report on Action Taken by the Government on the recommendations contained in the Thirteenth Report (Fifteenth Lok Sabha) of the Committee on Petroleum and Natural Gas (2011-12) on 'City Gas Distribution Projects'; and
- (iii) Twenty-first Report on Action Taken by the Government on the recommendations contained in the Sixteenth Report (Fifteenth Lok Sabha) on 'Demands for Grants (2013- 14)' of Ministry of Petroleum and Natural Gas.

The Report was presented to the Speaker, Lok Sabha on 18th October, 2013 and to the Chairman, Rajya Sabha on 4th November, 2013.